GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA UNSTARRED QUESTION NO. 5162 TO BE ANSWERED ON 24.07.2019

SAFETY OF AADHAAR DATABASE

5162. SHRI KANAKMAL KATARA:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether data theft cases in the country is higher than global average;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether Government is aware of the reports that Aadhaar database is handled in an irresponsible manner by various public and private agencies and if so, the details thereof and the reactions of the Government thereto; and

(d) the steps taken by the Government to deal with the threat posed by mishandling of Aadhaar database, both to the national security and privacy of the citizens?

ANSWER

MINISTER FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a): The data protection system of Unique Identification Authority of India (UIDAI) is robust and secure. There have been no instances of data theft from UIDAI database.

(b): Does not arise in view of (a) above

(c): There has never been any instance of mishandling/ irresponsible handling of the Aadhaar database. The Aadhaar data protection system is robust and secure.

(d): UIDAI has adequate legal, organizational and technological measures in place for the security of the data stored with UIDAI. Strict Legal and Data Protection measures have also been mandated for the requesting entities and ecosystem partners of UIDAI to ensure the security of data.
